

ITEM NO.12

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2056/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHKAR & ANR.

Respondent(s)

Date : 18-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s)

Mr. Ravi Shanker Jha, Adv.
Ms. Pooja, Adv.
Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both respondents are duly represented.

Await original records from the High Court as well as
Trial Court. D.O. letter be issued.

List again on 4.9.2024.

SUJATA SINGH
Registrar

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